

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:405

ANSWERED ON:22.04.2015

HOUSING FOR ALL

Bohara Shri Ramcharan;Chinnayan Shri S.Selvakumara

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has approved/finalised the modalities of `Housing for All` with a view to making India slum free and if so, the details thereof;
- (b) the number of units of houses required to be constructed under the scheme and the estimated expenditure thereof;
- (c) whether private investment and partnerships may play a major role in this scheme and if so, the details thereof; and
- (d) whether the Government has approached any international organisation for loan/aid to implement this scheme and if so, the details thereof along with the response of those organisations?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M.VENKAIAH NAIDU)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 405 FOR 22.04.2015 REGARDING "HOUSING FOR ALL"

(a) to (c): The Government is in the process of launching a comprehensive Mission for assisting the States & UTs to achieve the target of "Housing for All" by 2022 in urban areas. Housing shortage is estimated at 20 million by 2022 in urban area.

(d): No, Madam.